NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ /2017

IN

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S)

: St Marys Hotels Pvt Ltd + 5 Others

NAME OF THE RESPONDENT(S)

: T.O. Abraham

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Slan ornumon

(for . B.D honorar)

K'Crowtham Kumas Athiban Vijay A. 16

Cauncel for Petitions

ORDER

Shri A K Athiban Vijay, representing counsel for petitioners present and stated that he is filing rejoinder and also a counter in CA 57/2017 in the Registry. He is directed to furnish a copy of the same to the other side. Shri S Manoj Kumar, representing counsel for respondents present. The matter is posted for arguments in the CA. Put up on 07.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)